#### [समापति]

भनुमोदित किये हुए प्रस्ताव पर मतदान कराऊंगा ।

Felicitations to

प्रक्तयह है कि :

"श्री रामनिवास मिर्धा को राज्य सभा के उप-सभापति के रूप मे चुना जाय।"

सभापति : प्रस्ताव सर्वसम्मति से स्वीकृत हम्रा ।

**मैं** घोषणा करता हं कि श्री रामनि**ा**स मिर्धा राज्य सभा के उप-सभापति के रूप में चुन लिये गये हैं। मुझे विष्वास है कि श्री रामनिवास मिर्धा ग्रपने परिपक्व ग्रनुभव के द्राधार पर इस पद के लिए सर्वथा उपयुक्त हैं। श्राप राजस्थान विधान सभा के 10 साल तक सभापति रह चुके हैं। आपको प्रशासन काभी पर्याप्त अनुभव रहा है। राजस्थान सरकार श्रीर यहां केन्द्रीय सरकार में भी श्राप काफी समय तक प्रशासन के अन्दर रहे। ग्रापकी निष्पक्षता ग्रीर कार्य क्षमता के बारे में सदन को तनिक भी सन्देष्ट नहीं हो स्कता है। मुझे पूर्णग्रामा है कि वे अपने कार्य का सम्पादन निष्पक्षता और योग्यता से करेंगे ग्रीर सदन को उन पर पूर्णतया विश्वास होगा।

मैंश्री मिर्घाजीसे अनुरोध करताहूँ किवे अपना स्नासन ग्रहण करें।

[Mr. Deputy Chairman in the Chair.]

### FELICITATIONS TO THE DEPUTY CHAIRMAN

सदन के नेता (श्री लाल भ्राडवाणी): उपसभापति महोदय, मैं अध्यन्त भ्रानंदित भ्रनुभव करता हूं कि श्रापने इस श्रेष्ठ दायित्व को संभाला है। नै श्रपनी भ्रोर से, सारे

सदन की भ्रोर से, अपने दल की भ्रोर से धापका हार्दिक श्रिभनंदन करता हं श्रीर मैं मानता हुं कि इस सदन में इस पद के प्रति न्याय कुरने की जितनी ब्राप में क्षमता है, जितनी श्राप में योग्यता है, उतनी शायद किसी अपौर में कम ही होगी। मैं यह एक श्रीपचारिक रूप से नहीं कह रहा हं, वयोंकि मुझे स्मरण है कि जब ग्राप राजस्थान में थे ग्रीर वहां की विधान सभा के ग्रध्यक्ष के रूप मे काम करते थे, तब मैंने श्रापक कार्य-संचालन को स्वयं देखा था, प्रत्यक्ष देखा था। मैं उस समय वहां की पत्नकार दीर्घा में एक पत्रकार की हैसियत से काम करता था ग्रौर मैं कह सकता हं कि किसी भी सदन की, किसी भी विधान मण्डल की ग्रध्यक्षता का पद, उसमें जो महत्व है, उस महत्व की भ्रापने बहुत योग्यता से निभाया । उसपें जो सौजन्यता चाहिए, उसरें जो गरिमा चाहिए, स्रीर सबसे वढ कर उसर्वे जो निष्पक्षना चाहिए, वह आप मे पूरे रूप से भरी हुई है । संसदीय लोकतंत्र के श्रन्दर मैं मानता हूं, स्पीकर का या चेयरमैन का स्थान जो है, वह स्वयं में एक निकाय है, एक इंस्टीट्युशन जिसके चारों ग्रोर संसदीय लोकतंत्र योग्य रूप से He is in a way part of the House but he is above the individual Members also यह आप में योग्यता है कि आप इसको ठीक प्रकार से निभा सर्केंगे।

मुझे कल जब इस बात की सूचना मिली कि इस सदन के प्रधिकांश लोग—चूकि यहां पर विपक्ष का बहुमत है, यहां पर विपक्ष में जो लोग बैठे हुए हैं उनकी संख्या, जो सरकारी दल है, उससे प्रधिक है—उनकी यह सम्मति हुई है कि श्रापको यह कार्य गींप ज ए तो इसे बहुत खूशं हुई, बहुत श्रानंद हुआ और इसीलिए मैंने श्रपनी और से भी श्रापके नाम का प्रस्ताव किया और यह इच्छा व्यक्त की कि यह सर्वसम्मत

हो सके । मैं पुनः भ्रापका, भ्रपनी श्रोर से, सदन की श्रोर से श्रीर श्रपने दल की श्रोर से स्वागत करता हूं श्रीर श्रभिनंदन करता हूं।

श्री ग्रोम मेहता (जम्मू ग्रीर काश्मीर): उपसभापति जी, मैं अपने दल की भ्रोर से श्रापका स्रभिनंदन करता हुं स्रौर स्रापको वधाई देता हं कि ग्रापको सर्वसम्मि से इस सदन ने यहां का डिपुटी चेयरमैन नियुक्त कर दिया। मैं यहां पर जो सब दल हैं उनका भी धन्यवाद करता हूं कि उन्होंने भी, जब मैंने उनके सामने श्रापके नाम का प्रस्ताव रखा तो मान लिया ग्रौर इसी वजह से श्राप यहां पर चुने गये। मैं यह भी सदन को बता देना चाहता हूं कि इससे पहले कि ग्राप सरकार में मंत्री पद पर बने ग्राप यहां का जो पैनल ग्राफ वाइस चेयरमैन था उस हैं रहे श्रीर बड़ी श्रच्छी तरह से ग्रापने उस कार्य को निभाया ग्रौर यहां उस वक्त जो सदन के मेम्बर रहेवे जानते हैं कि कितनी ग्रच्छी तरह से, कितनी ख्ण-नीदी से उस काम को निभाया । यहां पहले भी जब स्राप राजस्थान में थे, वहां असेम्बला में 10 वर्ष आप स्पीकर रहे; उसका भी श्रापको श्रन्भव है।

मैं अपने दल की तरफ से श्रीर यहां जितने भी मेम्बर्स हैं उनकी तरफ से श्राप को बधाई देता हूं श्रीर मुझे पूर्ण श्राणा हैं कि श्राप इस काम को बहुत श्रच्छी तरह से तिभा सकेंगे। धन्यवाद।

**SHRI BHUPESH GUPTA** (West Bengal); May I associate with colleagues in expressing the same sentiments as they have expressed in congratulating you, Mr. Deputy Chairman, on your unanimous election to the exalted position? It is an occasion for congratulating you. At time<sub>s</sub> I have felt a little sorry for you because for the first time you had an opportunity of sitting with us in the

opposition and tasting some oi these-things that we have tasted aH these 25 years. But yo have been denied this grand opportunity of having an experience of functioning as an opposition Member. Naturally, you have lost some thing and I am sorry for it for you. But, then, ,yOu have gone to the Chair again from the opposition this time and by an agreement from both sides of the House, and it i<sub>s</sub> indeed in this mann'er that should be filled. I only wish that the Congress Party had not only informed us of their choice for you but and also taken us into confidence in considering the various names because we should be past that sta2e of information; we should know that -we are in a stage of consultation. Democracy functions r.ot on the basis of fait accompli of democracy functions on the information. basis of mutual understanding consultation. But, I do not hold it out against them. We are all in difficulties these days and some small lapses should be forgiven. But you have occupied a very important position and our parliamentary democracy, if I may say so, has entered a new phase, which is physically demonstrated here. For example, ja which part of the world today there does exist a House where the ruling party has got 25 Members as against 162 Members of the main opposition? That itself is a paradox but such is life. There is no straight road to Rashtrapati Bhavan along which we can proceed in So, it is very very important that future. consultation between the government side and the opposition should be more frequent, more meaningful and more purposive than it is sometimes in a spirit of forgive and forget. Otherwise we will not be able to function in this House as we ought to.

Mr. Deputy Chairman, you shall be presiding over an extraordinary situation in this House when the Treasury Benches will be composed only of the Government men and a large opposition party without having the power, Therefore, you will have to bring about a synthesis in a situation

#### IShri Bhupesh Gupta]

of this kind where the big opposition, much bigger than the Government side, has to function and the Government is there with a smaller number. But if the policies are good, measures are good, there is understanding and We are true to the interests of the people, their aspirations and urges, well, this kind of a division will not come in the way either of your functioning or of our functioning or of the functioning of our friends in the Government Benches. What is important today is to strengthen our mind with purpose and determination for serving thhe cause of the people and not only restoring democracy on the rails but also enthusing the functioning with new thoughts, new ideas and new conceptions of programme of action. That is all we would like to .sav.

Mr. Deputy Chairman, before I end, I would naturally extend to you our lull cooperation, which, I believe, others will also extend to you as has already been done by the Leader of the Government Party, Mr. Advani. I should only like to request you that you. must be naturally extremely merciful towards the Government Benches because they are not in a very happy position. I am talking of the physical existence of it. You need not indulge in coercion, I think. But we are a party in the opposition here and we would expect—I am speaking ior my party—all the opportunities that are due to us and nothing more tfhan that. I hope that with your 'guidance, with your leadership, with your understanding and with your sympathy we shall give an excellent account of this House in fulfilling the responsibilities before us. Even in a difficult situation that we are facing, let us, Sir, with your guidance and leadership, display to our people and to the whole world that whatever may be the divisions in the House, this House stands by the principles of democracy in all situations and, above all, stands by the urges and aspirations of the people. And this is all

the more necessary today. Sir, we must turn a new leaf in parliamentary history and this can be done only by working for the cause of the masses and rendering a dedicated service to the hungry million, who are looking forward to us in parliament for justice.

SHRI VISWANATHA MENON (Kerala): Sir, I congratulate you on behalf of the Communist Party of India (Marxist). I endorse the sentiments expressed by other colleagues. At this opportunity, when I assure you all the co-operation of my party, I request you to be more impartial towards all the members, especially towards the backbenchers of this House, because as a backbencher, I was sitting for years and I know the difficulties in trying to catch the eye of the Chair. So, I request on behalf of the backbenchers that you must be very considerate towards the backbenchers. There should be no discrimination between people like senior Members and others, betwefen Shri Bhupesh Gupta and back-benchers. And that is my request. Thank you.

SHRI M. KAMALANATHAN (Tamil Nadu): Mr. Deputy Chairman, on behalf of the DMK Party and on my own behalf, I extend my hearty felicitations to you. Sir, on your election as the Deputy Chairman of this House. I have no doubt that you will hold the scales even. This is the first time in the history of India that another party, other than Congress, has come to power. This is really a turning point in our history. I have full faith that in the changed circumstances, you would play your historic role as the Deputy Chairman of this House. Thank you, Sir.

SHRI V. V. SWAMINATHAN (Tamil Nadu): On behalf of All-India ADMK I extend our wholehearted congratulations and felicitations to you. As per the parliamentary democracy the election of Deputy Chairman and Deputy Speaker usually would be from among one of the Member of the opposition party. When the question of electing Deputy

Speaker in the other House arose, the name of Shri Godey Murahari, former Member of this House, was suggested and the Prime Minister gracefully accepted and agreed to elect him as the Deputy Speaker of the other House. So. Sir Deputy Chairman has been elected unanimously there. You have been occupying very prestigious positions in Rajasthan and you are not only nice to look at, but parliamentary manners are also embedded in you, during the past two decades. You have been Speaker for ten years in Rajasthan and a Minister for three years in the State and also occupying many important positions, like the Minister in the Ministry of Home Affairs, Defence Production etc.; in the Centre. I hope, sir, the traditions of democratic principles will foe strengthened further and the relation between the Treasury Benches and the opposition will be most cordial.

Felicitations to

On behalf of my party, 1 extend all tJhe cooperation to you. I wish you success.

SHRI HAM1D ALI SCHAMNAD (Kerala): Mr. Deputy Chairman, Sir, I also associate myself in congratulating you on your having been elevated to this high position today. The moment you sit there in that Chair. you cease to be the member of any political party. We are quite sure, Sir that you would be able to do justice to all sections of the Members siting on this side as well as Members sitting on the other side. I am quite sure your experience and guidance will be available to us and that you will be able to keep up the dignity, the stature, the decorum and the decency of this House. Sometimes, sir, you may have some little troubles in this House. I am quite sure you will be able to overcome those troubles and you will be able to keep up the dignity and the stature of this House. on behalf of my party, 1 wish you good luck and success.

SHRI U. K. LAKSHMANA GOWDA (Karnataka): Mr. Deputy-Chairman, Sir. I congratulate you on my personal behalf and on behalf of the few

Independent Members of this House-Let me associate myself with the felicitation, of the other Members on your election as the Deputy Chairman of this House. Sir, We have known you for many years. I have personally known you for many years. 1 have heard that you have been a very successful Speaker of the Rajasthan-Assembly. I have also personal knowledge of your performance in this house as a Minister. I am sure, Sir, you will be able to discharge your duties with dignity and impartiality. I am sure no one in this House will have any grievance about that. Let me once again offer you my felicitations and congratulations to you and\* wish you all success in your venture.

SHRI N. H. KUMBHARE (Maharashtra): Sir on behalf of the Republican Party of India, I congratulate you on your election as the Deputy Chairman of this House. Sir, you are a person who has got the qualities of both head and heart. I have been a back-bencher. I hope the back-benchers would not be ignored.

MR. DEPUTY CHAIRMAN: i express my deep gratitude to the hon. Members for electing me to this exalted office of Deputy Oh airman of this august House and for reposing confidence and faith in me. I express-my grateful thanks to the Leader of the House, the Leader of the Opposition. leaders of other groups and the Independent Members for their affection and for the good words they have said about me today. I am profoundly overwhelmed by the sentiments that they have expressed.

I am fully awar, of the heavy responsibilities which I am required to shoulder in the discharge of my duties. But the kind sentiments expressed by hon. Members from both sides of the House embolden me to look to the future with confidence and courage. I would always endeavour to uphold the high traditions that have been established by my esteemed predecessors in this House. I would always try to uphold the rights and

the privileges of hon. Members and it will be my continuous and incessant endeavour to regulate the "proceedings of the House in a way that would be in keeping with the highest traditions of this noble institution and further enhance the prestige and the dignity of the office of the Deputy Chairman. But this can only he possible if every section of the House as well as individual Members extend to me their full co-operation and support in conducting the business of the House in a manner that would do credit to us all. I will depend upon the co-operation from every Member of this House, on whichever side of the House Jie may be sitting.

Papers laid

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Once again, I am thankful to you for the words and sentiment<sub>s</sub> you have expressed, to tlhose who have sponsored me and to those who have supported me, and I assure you all of my complete devotion to the service of this House.

#### PAPERS LAID ON THE TABLE

#### Proclamation issued by the Governor of Jammu ana Kashmir

THE MINISTER OF HOME AFFAIRS (CHAUDHURY CHARAN SINGH): Sir I beg to lay on the Table a copy of the Proclamation No. P-1/1977, issued by the Governor of Jammu and Kashmir on March 27, 1977, in relation to the State of Jammu and Kashmir. [Placed in Library, See No. LT-13/77].

### I. Notification under the Customs Act, 1962, and Related Paper.

### II Notifications under the Customs Tariff Act, 1975.

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No.

- 14(E) dated the 12th January. 1977, under section 159 of the Customs Act, 1962, together with an Explanatory Memorandum thereon. [Placed *in Library*. See LT-11/77],
- II. A copy each (in English and Hindi) of the following notifications of the Department of Revenue and Banking, under sub-section (2) of section 8 of the Customs Tariff Act. 1975:—
  - (i) Notification G.S.R. No. 877 (E), dated the 13th November, 1976.
  - (ii) Notification G.S.R. No. 13 (E), dated the 12th January, 1977. [Placed in Library. *See* No. LT-11/77 for (i) and (ii)].

### REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI MULKA GOVINDA REDDY (Karnataka): Sir, I beg to present the Twenty-third Report of the Committee on Subordinate Legislation.

Sir, I also present the Twenty-fourth Report of the Committee on Subordinate Legislation.

## CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE.

# Undemocratic and Unwarranted Dissolution of the Jammu an<sub>a</sub> Kashmir Legislative Assembly

SHRI V. B. RAJU (Andhr<sub>a</sub> Pradesh): Sir, I beg to call the attention of the Minister of Home Affairs to

the undemocratic and unwarranted dissolution of the Jammu and Kashmir Legislative Assembly on the basis of the advice tendered by the Chief Minister of that State.

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): Sir, I read a statement on the problem of Jammu and Kashmir with your permission, Sir.